

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**

Original Application No.200/01039/2019

Jabalpur, this Monday, the 23rd day of August, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Beni Madhav Sharma, Aged about 45 years,
S/o late Shri Dwarka Prasad Sharma,
Working as Junior Engineer (C&W)
D.R.M. Office Western Railway Ratlam (MP)
Pin Code No. 457001 -Applicant

(By Advocate – **Shri M.N.Banerjee**)

V e r s u s

1. Union of India through its General Manager,
Western Railways Church Gate Mumbai,
Pincode No. 400020
2. The Chief Personal Officer,
Western Railways Church Gate Mumbai,
Pincode No. 400020
3. The Divisional Railway manager,
Western Railways Ratlam, Office of Divisional
Railway Manager, Ratlam, M.P. 457001 - Respondents

(By Advocate – **Shri A.S.Raizada for official respondents**
& Shri Akash Choudhary for intervenors)

O R D E R (ORAL)

By Ramesh Singh Thakur, JM:-

Counsel for the applicant submits that the applicant has been selected as Chief Law Assistant and posting orders has been released on 13.08.2021.

2. In view of this, the applicant does not want to pursue this matter further and seeks to withdraw the same.
3. The permission is granted.
4. Accordingly, the Original Application is dismissed as withdrawn with liberty to approach afresh if occasion arises.
5. Counsel for the respondents submits that the department be allowed to proceed further. Needless to say that Original Application has been finally dismissed with liberty as above and there is no need to pass further orders.



(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member